

(b) Government is implementing a Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention under which grant-in-aid is given to voluntary organisations for providing services such as identification, treatment, counselling, follow-up, rehabilitation, awareness education etc. for drug abuse prevention, besides education work for prohibition. The provision is made under this Scheme to assist universities including schools of social work or such other institutions

of higher learning also. 90% of the cost of project is borne by the Govt. of India. In addition, the Ministry of Welfare is also engaged in educating the Masses and creating Public Awareness about Drug Abuse Prevention through mass media including advertisements, Radio, Video spots/Quickies, Films and educative print material.

(c) Narcotic Drugs and Psychotropic Substances Act, 1985 provides for death penalty in cases of certain second offences.

(d) State-wise information of convictions is not maintained. However, the following number of convictions were reported to the Narcotics Control Bureau:

1994	1995	1996 (Upto 31.08.1996)
1245	2456	1472

#### Consulting agency to study expansion of Cochin Port

3097. SHRITHENNALA BALAKRISHNA PILLAI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have appointed any consulting agency to study the expansion of Cochin Port;

(b) if so, the details thereof;

(c) whether the consulting agency has submitted its report;

(d) if so, the details thereof; and

(e) if not, by when is it likely submit its report?

THE MINISTER OF SURFACE TRANSPORT (SHRI I.G. VENKATRAM AN), (a) No, Sir.

(b) to (e) Do not arise.

#### Electronic Telephone Exchanges under the Expansion Programme

3098. SHRI RAJUBHAI A. PARMAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government had proposed to set up electronic telephone exchanges in the country during 1992-93 and 1993-94 under the expansion programme;

(b) if so, the details thereof;

(c) whether any cut is being effected in the quota meant for Gujarat in regard to those exchanges; and

(d) if so, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) and (b) The targets for setting up telephone exchanges in the country during 1992-93 and 1993-94 are given in the enclosed statement (*See below*)

(c) No, Sir, the targets for both years were achieved in Gujarat.

(d) Does not arise.

#### Statement

Statewise targets for setting up Electronic Telephone Exchanges in the country during 1992-93 and 1993-94

s. No.	Name of State/ Circle	1992-93 (Gross Lines) Target	1993-94 (Gross Lines) Target
1.	Andhra Pradesh	132376	153760
2.	Assam	20920	22480
3.	Bihar	32420	67220
4.	Gujarat, incl. UT of Dadar & Nagar Haveli, Daman, Div.	146700	197060
5.	Haryana Himachal Pradesh	61120	61860
6.	Pradesh	14600	21280
7.	Jammu & Kashmir	14712	13280
8.	Karnataka	83032	155996
9.	Kerala incl, UT of	158800	124900
10.	Lakshadweep	105900	115200
.	Madhya Pradesh		

11. Maharashtra incl. Goa State	272800	362980
12. North East (Arunachal Pradesh, Manipur, Meghalaya Mizoram, Nagaland & Tripura States)	25480	19920
13. Orissa	20000	59930
14. Punjab incl. UT of Chandigarh	67700	154440
15. Rajasthan	66620	145800
16. Tamil Nadu incl. UT of Pondicherry	157380	211470
17. Uttar Pradesh	121236	204920
18. West Bengal incl. Sikkim State	37260	100600
19. Andaman & Nicobar UT (Circle created in 1994-95)		
20. Delhi	138000	146000
	1677056	2339096

#### Sedimentation-rate of reservoir Catchments in various DAMs

3099. SHRI SANATAN BISI: Will the Minister of WATER RESOURCES be pleased to state the details of the steps being taken to reduce the sedimentation-rate of reservoir catchments in the various dams in Orissa, particularly Hirakund Dam?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): Sedimentation of reservoirs is a natural phenomenon and provisions are made in the capacity of all reservoirs including Hirakud for accommodating the sediment. Soil conservation measures, afforestation, and water management practices in the catchment of River Valley Projects adopted by the State Government are expected to reduce the rate of sedimentation in the reservoirs to some extent.

#### केन्द्रीय बाढ़ जोन में बिहार को शामिल करना

3100. श्री रामदेव भंडारी: क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) देश के केन्द्रीय बाढ़ जोन में आने वाले राज्यों का ब्यौरा क्या है;

(ख) इन राज्यों का केन्द्रीय बाढ़ जोन में शामिल करने के क्या कारण हैं; और

(ग) क्या सरकार बिहार को बाढ़ जोन में शामिल करने का विचार रखती है; यदि नहीं, तो इसके क्या कारण हैं?

जल संसाधन मंत्री (श्री जनेश्वर मिश्र): (क) से (ग) देश का केन्द्रीय बाढ़ क्षेत्रों में श्रेणीकरण नहीं है। तथापि, सरकार ने बिहार सहित देश के विभिन्न राज्यों/संघ शासित क्षेत्रों में बाढ़ प्रवण क्षेत्रों का पता लगाया है। देश का अधिकांश बाढ़ प्रवण क्षेत्र गंगा बेसिन राज्यों द्वारा बनता है जोकि देश के कुल बाढ़ प्रवण क्षेत्र का लगभग 51% है। बाढ़ प्रवण क्षेत्र का 11% क्षेत्र बिहार में पड़ता है।

#### गुजरात में निर्धारित समय-सीमा से पीछे चल रही राष्ट्रीय राजमार्ग संबंधी परियोजनाएं

3101. श्री गोपाल सिंह जी सोलंकी: क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गुजरात में कुछ राष्ट्रीय राजमार्ग परियोजनाएं आठवीं पंचवर्षीय योजना के दौरान चालू की गई थीं;

(ख) क्या यह सच है कि गुजरात में ज्यादातर परियोजनाएं अपनी निर्धारित समय सीमा से पीछे चल रही हैं और इन परियोजनाओं की लागत काफी बढ़ गई है;

(ग) यदि हां, तो उसके क्या कारण हैं और इन परियोजनाओं का ब्यौरा क्या है; और

(घ) इस वर्ष राज्य में कितनी और कौन-कौन सी परियोजनाएं शुरू किए जाने का विचार है?

जल-भूतल परिवहन मंत्री (श्री टी. जी. वेंकटरामन) (क) जी हां।

(ख) और (ग) भूमि अधिग्रहण में विलम्ब, ठेका संबंधी समस्याओं, रेल द्वारा आरओबी के कार्यान्वयन में विलम्ब और निधियों के अभाव जैसे विभिन्न कारणों की वजह से गुजरात राज्य में उन्नीस सड़क/पुल परियोजनाओं पर कार्य की प्रगति धीमी है।

(घ) लगभग 28.6 करोड़ रु की अनुमानित लागत की दो सड़कें और दो पुल कार्यों को, जिसमें कुछ छोटे-मोटे कार्य भी शामिल हैं, संस्वीकृति हेतु प्रस्ताव किया गया है, बशर्ते निधियां उपलब्ध हों।